NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 371/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	State Bank of India -Vs-	Orissa Manganese and Mine	rals Ltd
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Sumit Devoals 3 RP

1) Nou Sidhartha Sharma, ADV Corporali 2/ Ms Namiala Beisu, ADV 5 Delster P 14/12/17

ORDER

Ld. Pr. Cost Accountant representing the Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. Pr. Cost Accountant on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 18/01/2018 for further order.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)